

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
LOK SABHA
UNSTARRED QUESTION NO- 5253
ANSWERED ON- 03/04/2023

**REVIEW OF FACILITIES AVAILABLE IN SECONDARY AND SR. SECONDARY
LEVEL SCHOOLS IN U.P.**

†5253. SHRI RAVI KISHAN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has reviewed the facilities available for the Secondary and Senior Secondary level education in Uttar Pradesh;
- (b) if so, the details thereof; and
- (c) the number of Government and private educational institutes existing in Uttar Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (c): Education is in the Concurrent list of the Constitution and majority of the schools come under the purview of the respective State Government/ UT Administration. The opening and closing of schools are within the purview of respective State Government and UT Administration.

For providing universal access to quality secondary education, the neighbourhood norms notified by the State/UT are applicable for opening of new Secondary schools. This Department is implementing an integrated Centrally Sponsored scheme- Samagra Shiksha. The scheme envisages school education as a continuum from pre-school to senior secondary level and aims to ensure inclusive and equitable quality education for all. The States and UTs, which have not notified the neighbourhood norms for Secondary Schools, Samagra Shiksha provides support for access to secondary schools within a distance of 5 Km of a habitation while ensuring their viability and cost effectiveness.

Under the Scheme, financial assistance is provided to States and UTs for undertaking various activities for universalization of school education, including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas,

setting up and running of Netaji Subhash Chandra Bose Avasiya Vidyalayas, ICT and Digital Initiative, Vocational Education, Library and Sports Grants, Science and Maths labs.

The financial assistance is based on the annual plans prepared by the States and UTs as per their requirements/ priority and is reflected in their respective Annual Work Plan and Budget (AWP&B) Proposals. These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and UTs as per the programmatic and financial norms of the scheme and physical and financial progress of the State for the interventions approved earlier. The details of work approved during the year 2022-23 in respect of the State of Uttar Pradesh is as below:

Sl. No.	Particulars	Approved
Secondary Education		
1	New School	19
2	Boys Toilet	145
3	Girls Toilet	139
4	ICT	289
5	Major Repair	182
6	Solar Panel	298
7	Drinking Water	514
8	Boundary Wall	43
9	Electricity	39
10	Vocational Education	89
11	Teacher Quarter	10
12	SmartClass Rooms	63
Higher Secondary Education		
1	New School	13
2	Additional Stream	890
3	Physics Lab	3
4	Chemistry Lab	6
5	Bio Lab	20
Source: PRABANDH Portal		

As per the information received from the State Government of Uttar Pradesh, the details of government, aided and private secondary schools in the State of Uttar Pradesh are as follows:

Type	Number of Schools
Government Schools	2359
Aided Schools	5148
Private Schools	23337
Total	30844